

File No. 4 (37) 2017/States/RCD/FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
Regulatory Compliance Division
FDA Bhawan, Kotla Road, New Delhi - 110002


Dated: the ~~24th~~ August, 2017

Subject: Compliance to the Notification dated 4th August, 2015 revising maximum limit of trans fatty acids to be not more than 5% in Interesterified Vegetable Fat/Oil, Margarine and Hydrogenated Vegetable Oils.

Reference is drawn to Notification No. 4/15015/30/2011 dated 4th August, 2015 published in the Gazette of India amending the regulations 2.2.2, 2.2.5 and 2.2.6 of Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011 thereby revising the limits of trans fatty acids to be not more than 5% in Interesterified Vegetable Fat/Oil, Margarine & Fat Spreads and Hydrogenated Vegetable Oils. Subsequently, the timeline for compliance was extended upto 27th February, 2017 vide direction issued on 10th August, 2016.

2. Since the time limit for compliance to limit trans fatty acids to be not more than 5% in Interesterified Vegetable Fat/Oil, Margarine & Fat Spreads and Hydrogenated Vegetable Oils is already over, Commissioners of Food Safety of all States /UT's are advised to take up a special drive to inspect the units manufacturing/processing edible oil, particularly those with large capacity, with a view to verify compliance of the above said notification and furnish the following details:

- (i) Action Taken Report regarding compliance of above notification.
 - (ii) Data on trans fatty acids in interesterified vegetable fat/oil, margarine and hydrogenated vegetable oils.
 - (iii) Report from FBOs on the technological changes, if any, carried out to bring down trans fatty acids within 5% limit.
- 3 States/UTs may kindly send a report on the same by 30th September, 2017.


(S. K. Yadav)

Director (Regulatory Compliance)

To,

1. Commissioners of Food Safety of all States /UT's

Copy to-

1. PPS to Chairperson, FSSAI
2. PS to CEO, FSSAI